

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
FRIDAY, THE 11TH MARCH, 2011.

The House met at 11.00 am with the Hon'ble Speaker in the Chair and transacted business till 12 noon and again resumed at 1 P.M. till 3:35 P.M. The day was allotted for transaction of Private Members' Business.

1. Announcement:

The Hon'ble Speaker informed the House that there are some students from St. Anthony's Higher Secondary School and they are attending the "Youth Legislative Attachment Programme", which is in line with the Legislative Page Programme organized in the Ontario Legislative Assembly, Canada. The Hon'ble Speaker read out the names of the students and welcomed them.

2. Questions:

Starred Questions No.1 to No.9 were taken up and disposed.

3. Call Attention Notice:

Shri Manas Chaudhuri, MLA called the attention of the Minister in-charge, Municipal Administration under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in the "Eastern Chronicle" dated 3rd March, 2011 under the caption "Seized articles missing from Shillong Municipal Board".

Shri Prestone Tynsong, Minister, Municipal Administration replied.

4. Motions:

Motion No.1: Shri Ardent Basaiawmoit, MLA moved "This House do now discuss the need to have a Water Policy in the State".

Other Members who participated were Shri Conrad K. Sangma, Leader of Opposition, Shri Manas Chaudhuri, MLA and Shri Lahkmen Rymbai, MLA.

Dr. Mukul Sangma, Chief Minister replied.

Motion No.2: Shri T. D. Shira, MLA, moved "This House do now discuss the functioning of the Forest Department in the State".

Shri Conrad Sangma, Leader of Opposition also participated.

Prof. R. C. Laloo, Minister, Forest, etc. replied.

5. ADJOURNMENT:

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Monday, the 14th March, 2011.

Dated Shillong,
The 11th March, 2011.

H. Myllemngap
Secretary,
Meghalaya Legislative Assembly.